

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 537 OF 2023**

IN THE MATTER OF:

News Item titled "**Why Flooding Has Forced DDA's Master Plan Rethink**" appearing in
Times of India dated 22.08.2023

AMENDED MEMO OF PARTIES (As Per ORDER DATED 02.07.2024)

News Item titled "**Why Flooding Has Forced DDA's Master Plan Rethink**" appearing in
Times of India dated 22.08.2023

VERSUS

1. Government of NCT of Delhi

Through Chief Secretary
Delhi Secretariat,
I P Estate, New Delhi, 110002
Email: csdelhi@nic.in

(RESPONDENT NO.1)

2. Delhi Pollution Control Committee,

Through its Member Secretary
Department of Environment,
Government of NCT of Delhi,
5th Floor, ISBT Building, Kashmere Gate,
Delhi 110006
Email: msdpcc@nic.in

(RESPONDENT NO.2)

3. Ministry of Jal Sakti (MoJS),

Government of India,
Through its secretary,
C Wing, 4th Floor,
Pandit Deendayal, Delhi, 110001
Email: secy-mowr@nic.in

(RESPONDENT NO.3)

4. National Mission for Clean Ganga (NMCG)

through its Director General,
1st Floor, Major Dhyan Chand National Stadium,
India Gate, New Delhi 110002,
Email: dg@nmcg.nic.in

(RESPONDENT NO.4)

5. Ministry of Environment, Forests and Climate Change (MoEF&CC)

through its Secretary,
Indira Paryavaran Bhawan
Jorbagh Road, New Delhi – 110 003
Email: sahnk@cag.gov.in

(RESPONDENT NO.5)

6. Municipal Corporation of Delhi (MCD)

Through Municipal Commissioner,
4th Floor, Dr. S.P.M. Civic Centre,
Minto Road, New Delhi – 100 002
Email: commissioner@mcd.nic.in

(RESPONDENT NO.6)

7. Delhi Development Authority

Through its Chairman

Room No. 203, C-III 2nd Floor,

Vikas Sadan, INA, New Delhi-110023

(Mahatma Gandhi Road, I.P. Estate, New Delhi-110002)

Email: Vcdda@dda.org.in/ dda-web@dda.gov.in

(RESPONDENT NO.7)